Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.	Category of creditor		mary of		ry of claims	Amount of	Amount	Amount	Details	Remar
No.			received		mitted	contingent claims		of claims under	in	ks,
		No. of	Amount	No. of claim	Amount of claims	Ciainis	not	verificati	Annexure	if any
		clai		S	admitted		admitted	on		
		ms		5						
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	18,39,71,757.16	1	18,39,71,757.16	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	2,35,26,729.84	4	2,35,26,729.84	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	1	52,33,143	1	52,33,143	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	6	21,27,31,630	6	21,27,31,630	0	0	0		

Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);

List of creditors as on: <u>26TH SEPTEMBER</u>, <u>2022</u>

List of secured financial creditors belonging to any class of creditors

Sl. No.			of claim eived				of claim itted			Amount of	Amount of any	Amount of claim	Amount of claim	
	Credi t-or	2	claimed	Amount of claim admitted	Nature of claim	Amount covered by	Amount covered by	Whether related party?	voting share in	continge- nt claim	Mutual dues, that may be set-off		under verifica- tion	
						security interest	guarant ee		СоС		be set-off			

Name of the corporate debtor **PATIDAR EXIM PRIVATE LIMITED**;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>26TH SEPTEMBER</u>, 2022

List of unsecured financial creditors belonging to any class of creditors

Sl.	Name of	Detai	lls of		Det	tails of clain	ı admitted		Amount of	Amount	Amount of	Amount of	Remarks
No	cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	claim of claim covered related share in					dues, that		tion	
		_		admitted		by	party?	CoC		may be			
					guarantee					set-off			

Annexure-3 Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;

Date of commencement of CIRP 04TH FEBRUARY, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022);

List of creditors as on: 26TH SEPTEMBER, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

	of cre- ditor	rece	received Details of claim admitted							Amount of contingent	Amount of any mutual	Amount of claim not	of claim under	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitte d	of	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
d	Standar d Charte d Bank		18,39,71,757. 16	7.16		18,39,71,75 7.16		No	88.66		-	-	NA	-

Annexure-4 Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);

List of creditors as on: <u>26TH SEPTEMBER</u>, <u>2022</u>

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No	Name of cre-		ils of claim ceived		Details o	f claim admitt	ed		Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
1	Dhani Loans and Services Limited (Formerly known as Indiabulls Consumer Finance Limited		73,48,345		Unsecured Financial Creditor	-	No	3.54		-		-	NA
2	Shriram City Union Finance Limited	12/09/2022	26,50,002	26,50,002	Unsecured Financial Creditor	-	No	1.28	-	-		-	NA
3	CapFloat Financial Services Private Limited	16/09/2022	54,60,089.64	54,60,089.64	Unsecured Financial Creditor	-	No	2.63					NA

4	Aditya	26/09/2022 60,68,293.26	60,68,293.26	Unsecured	-	No	3.89			NA
	Birla			Financial						
	Finance			Creditor						
	Limited									

Name of the corporate debtor **PATIDAR EXIM PRIVATE LIMITED**;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>); List of creditors as on: <u>26TH SEPTEMBER</u>, <u>2022</u>

List of operational creditors (Workmen)

Sl. No.	Name of authorised	Name of	Details o			De	etails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under	Amount of claim not a	/
	representa- tive, if any	work man	Date of receipt	Amount claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	n uny

Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;
Date of commencement of CIRP <u>04TH FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);
List of creditors as on: <u>26TH SEPTEMBER</u>, <u>2022</u>

List of operational creditors (Employees)

Sl. No.		Name empl		ils of eceived	De	tails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· ·
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable		mutual dues, th at may be set- off	under verifica - tion	admitted	·
								11					

Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);

List of creditors as on: <u>26TH SEPTEMBER</u>, <u>2022</u>

List of operational creditors (Government dues)

Sl.	Details of	claimant	Deta		De	etails of cla	im admitt	ed	Amount	Amount		Amount of	· · · · · · · · · · · · · · · · · · ·
	Departme	Govern ment	Claim re Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if	of contin- gent claim	of any mutual dues, th at may be set-	of claim under verifica - tion	claim not admitted	if any
								applicable		off			
	Income Tax (Shri. Rajiv Ramesh Meshram,I RS)	State	20.06.20 22	52,33,143		Unsecure d Operation al Creditor	NO	NA	-	-	-	-	NA

Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>26TH SEPTEMBER</u>, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.		of claim ived		Details of	f claim ac	lmitted			Amount of contin-	Amount of any			Remarks, if any
110.	 Date of receipt	Amout claimed	Amou nt of claim ad mitted	Nature of claim	Amou nt covere dby securi ty inter est	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual	claim	under verifica- tion	ii any
					CSt								

Name of the corporate debtor **PATIDAR EXIM PRIVATE LIMITED**;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>26TH SEPTEMBER</u>, 2022

List of other creditors (Other than financial creditors and operational creditors)

Sl. No			ails of received			Details of cl m admitte			Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	claim of vered by vered by related					mutual dues, that may be set-off	not admitted	under verifica- tion	
										500 011			